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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 28-A/2016 & TP No. 28-B/2016 with
TP No. 28/397-398/NCLT/AHM/2016 (New)
CA 206/2012 & CA No. 146/2013 with
CP No. 50/397-398/CLB/MB/2012 (Old)

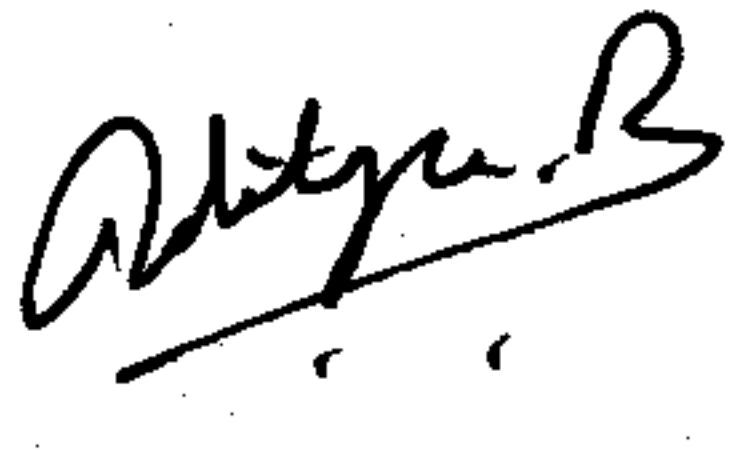
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

Name of the Company: Karuvalil Joji Philip & Ors.
V/s.
Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

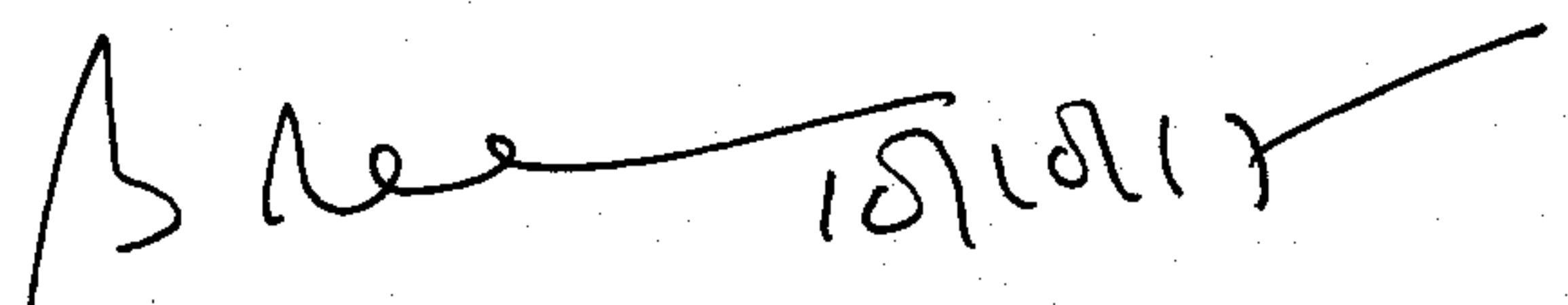
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Aditya Bihani for Anuj K Trivedi	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Original Petitioners. None present for Original Respondent.

Respondents are directed to be present before this Tribunal either in person or through professional by next date of hearing.

List the matter on 17.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of October, 2017.